

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठORDER OF THE HEARING ON 8<sup>th</sup> May, 2024, 10:30 A.M.

CP (IB) No. 32/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Sabita Agarwal Personal Guarantor of ARSS Infrastructure Projects Ltd.
Under Section	95 (1) of IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s) Mr. S.K. Ray, Adv.  
Ms. R. Sanyal, Adv.  
Ms. Zeba Khan, Adv

For Respondent (s) Mr. Saswat Kumar Acharya, Adv.

**ORDER**

Ld. Counsel Ms. Zeba Khan appeared for the petitioner. Ld. Counsel Mr. S.K. Acharya appeared for the respondent. Await hardcopy. List the matter on 11.06.2024.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)